

Regional Office-2, Barabanki & Sitapur

Notification Regarding Requirement of Gold Appraiser

Canara Bank requires qualified and trained Gold Valuers to work in various Branches of Lucknow Regional Office-2, Barabanki and Sitapur.

Qualification: (1) Class 10 passed, (2) Police Verification Certificate, (3) Experience Certificate from Gold Appraiser Association, (4) Reference from two reputed bank customers, (5) Residence Certificate, (6) KYC., (7) Age limit 25-65 years.

Last date for receipt of applications: 20.02.2024. For further information contact: 70687 31216 *Conditions apply, Canara Bank, Regional Office-2: 3rd Floor, Vipin Khand, Gomti Nagar, Lucknow-226010, Email: roluck2af@canarabank.com

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
GARIB NAWAZ HOTELS PRIVATE LIMITED**

RELEVANT PARTICULARS

1. Name of corporate debtor	GARIB NAWAZ HOTELS PRIVATE LIMITED
2. Date of incorporation of corporate debtor	07/11/2008
3. Authority under which corporate debtor is incorporated / registered	ROC, Chandigarh
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U01403CH2008PTC031426
5. Address of the registered office and principal office (if any) of corporate debtor	REGISTERED ADDRESS: 29/7, Industrial Area, Phase-II, Chandigarh
6. Insolvency commencement date in respect of corporate debtor	09/02/2024
7. Estimated date of closure of insolvency resolution process	06/08/2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Jaish Kumar Grover Regd No. IBSI/ IPA-001 / IP-P0020012017-2018/10390
9. Address and e-mail of the interim resolution professional, as registered with the Board	SCO-818, 2nd Floor, NAC Manimajra, Chandigarh, 160101 Email: jk.grover27@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	SCO-818, 2nd Floor, NAC Manimajra, Chandigarh-160101 Email: garibnawaz_crp@gmail.com
11. Last date for submission of claims	23/02/2024
12. Classes of creditors, if any, under clause (b) of sub-section (8A) of section 21, ascertained by the interim resolution professional	Name the class(es)
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: https://ibbi.gov.in/en/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a Corporate Insolvency Resolution Process of the M/s **GARIB NAWAZ HOTELS PVT LTD** on 09th February, 2024.

The creditors of M/s **GARIB NAWAZ HOTELS PVT LTD**, are hereby called upon to submit their claims with proof on or before **23rd February, 2024**, to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by **electronic means** only. All other creditors may submit the claims with proof in person, by post or by electronic means.

The submission of proof of claims should be made in accordance with Chapter IV of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016. The creditors shall submit their claims by filling the applicable claim form (specified below in Note 1) along with documentary proofs.

Note: 1

Form B: for claims by Operational Creditors (except Workmen and employees)

Form C: for Claims by Financial Creditors

Form CA: for Claims by Financial Creditors in a Class

Form D: for Claims by a workman and employee

Form E: for Claims by Authorized Representative of Workmen and Employees

Form F: for Claims by creditors other than financial creditors and operational creditors

Claimants should mention contact details in the claim form so that any query regarding their claim can be resolved promptly.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

(Jaish Kumar Grover)

Interim Resolution Professional

In the Matter of M/s Garib Nawaz Hotels Private Limited

Regn. No. IBSI/PA-001/IP-P0020012017-2018/10390

(AFA valid till 25-10-2024)

Registered Address: S.C.O No. 818, 2nd Floor, N.A.C.

Manimajra, Chandigarh-160101

Email for Correspondence: garibnawaz_crp@gmail.com

Email regd. with IBSI - jk.grover27@gmail.com

Mobile: +91-98759-21492, +91-92160-81808

Date: 10.02.2024

Place: Chandigarh

SHOW CAUSE NOTICE

Dated 06.01.2024

- To,
- M/s Baba Bhuman Shah Ji Rice Mills, (Borrower) Regd. Office Village Tarabari, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Surinder Kumar S/o Sh. Ram Chand, (Partner and Guarantor) Village Tarabari, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Sandeep Kumar S/o Sh. Tanla Ram, (Partner and Guarantor) Village Tarabari, Kirianwall, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Khairat Lal, S/o Sh. Mailu Ram, (Partner and Guarantor) Village Tarabari, Kirianwall, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Rajinder Kumar S/o Sh. Ram Chand, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Subhash Chander S/o Sh. Ram Chand, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka, 152123.
 - Sh. Kewal Krishan S/o Sh. Brij Lal, (Guarantor) Village Kau Wala, Baghe ke Uttar, Jalalabad West, Fazilka.
 - Smt. Kanta Rani W/o Sh. Subhash Chander (Guarantor), Mastu Wala, Jalalabad West.
 - Sh. Subhash Chander S/o Sh. Sharvan Das, (Guarantor), Baghe ke Uttar, Jalalabad West, Fazilka.
 - Sh. Baldev Singh S/o Sh. Daulat Ram, (Guarantor), House No. 41, Village Sahmoo Joian, Tehsil Ferozepur.
 - Smt. Vanita Rani W/o Sh. Surinder Kumar, (Guarantor) Village Tarabari, Mandi Ladhuka, Fazilka-152123.
 - Smt. Prakash Rani W/o Sh. Rajinder Kumar, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka-152123.
 - Smt. Ravinder Kaur W/o Sh. Sunil Kumar, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka-152123.
 - Smt. Sunita Rani W/o Sh. Rakesh Kumar, (Guarantor), Village Barahdin Wala, Jalalabad West.
 - Smt. Krishna Rani W/o Sh. Subhash Chander, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka-152123.
 - Sh. Sunil Kumar S/o Sh. Subhash Chander, (Guarantor), Village Tarabari, Mandi Ladhuka, Fazilka-152123.
 - Sh. Kuldeep Kumar S/o Sh. Tahala Ram, (Guarantor), Village Tarabari Mandi Ladhuka, Fazilka-152123.

Dear Sir(s)/Madam(s),
Reg. Show Cause for identification of Willful default in the Loan account of M/s Baba Bhuman Shah Ji Rice Mills with the Bank. Please refer to notice dated 18.01.2023 issued by the bank vide which the event(s) of willful default perceived in the captioned loan account has been pointed out and you thereby were called upon to rectify the defaults within 10 days of receipt of the said notice. However, you failed/neglected to take any action thereto. The facts of the matter were placed before the Committee for Identification of Willful Defaulters ('Identification Committee') constituted in consonance with the RBI guidelines. The Committee, in its meeting held on 08.12.2023, after going through facts of the matter & evidence on record, has concluded that events of default/s has occurred in the account which are willful and substantial to classify you as 'Willful Defaulter' inter-alia for the following reasons:

Capacity to Pay :-

The borrower/partners/guarantors defaulted in payment/repayment obligation to the Bank even though they have capacity to pay. As per CR, Net Means of the borrower/partners/guarantors are as under :-

Name	NM	CR dated
Sh. Surinder Kumar S/o Sh. Ram Chand	Rs. 1.71	31.05.2019
Sh. Sandeep Kumar S/o Sh. Tanla Ram	Rs. 0.68	31.05.2019
Sh. Khairat Lal S/o Sh. Mailu Ram	Rs. 1.42	31.05.2019
Sh. Rajinder Kumar S/o Sh. Ram Chand	Rs. 1.49	31.05.2019
Sh. Subhash Chander S/o Sh. Ram Chand	Rs. 1.38	31.05.2019
Sh. Kewal Krishan S/o Sh. Brij Lal	Rs. 1.27	31.05.2019
Smt. Kanta Rani D/o Sh. Ram Chand	Rs. 0.80	31.05.2019
Sh. Subhash Chander S/o Sh. Sharvan Das	Rs. 0.88	31.05.2019
Sh. Baldev Singh S/o Sh. Daulat Ram	Rs. 0.09	31.05.2019
Smt. Vanita Rani W/o Sh. Surinder Kumar	Rs. 1.40	31.05.2019
Smt. Prakash Rani W/o Sh. Rajinder Kumar	Rs. 1.11	31.05.2019
Smt. Ravinder Kaur W/o Sh. Sunil Kumar	Rs. 1.01	31.05.2019
Smt. Sunita Rani W/o Sh. Rakesh Kumar	Rs. 0.29	31.05.2019
Smt. Krishna Rani W/o Sh. Subhash Chander	Rs. 0.40	31.05.2019
Sh. Sunil Kumar S/o Sh. Subhash Chander	Rs. 0.56	31.05.2019
Sh. Kuldeep Kumar S/o Sh. Tahala Ram	Rs. 0.16	31.05.2019

Siphoning of Funds :-

Bank has conducted visit of the unit and as per Visit Report dated 21.10.2022 the unit is not running; stocks were not available. Books were not available. Plant and Machinery has also been dismantled and taken out of the premises. It indicates that borrower has disposed off the stocks and sale proceeds have not been deposited in loan account.

In case you feel aggrieved by the aforesaid conclusion of the 'Committee', you may make a submission/representation, if you so desire, within 15 days from the date of receipt hereof either to General Manager, SA STRA Division, 3rd Floor, East Wing, Punjab National Bank, Head Office, Sector 10, Dwarka, New Delhi-110075 or through Zonal Sastra Head, Ludhiana.

If we do not receive any Submission/representation of yours, it would be deemed that you have nothing to say in your defence against the

FINANCIAL EXPERTS 11/02/24

माल खत्म, अब कल से काम पर लौटेंगे

तीन जनवरी से अब तक हड़ताल के त्रै चरण पूरे हो चुके थे। हड़ताल समाप्त होने के बाद पटवारियों ने एक-दूसरे को मिठाई खिलाकर खुशी साझा की। यह जानकारी तहसील कार्यालय परिसर में एसोसिएशन के प्रदेशाध्यक्ष जयवीर चहल ने मीडिया से साझा की।

प्रदेशाध्यक्ष ने कहा कि सरकार से हुई बातचीत में हमारी सभी मांगें मान ली गई हैं। यह एकता और संघर्ष की जीत है। एसोसिएशन के सदस्य पिछले 38 दिनों से बिरोध-प्रदर्शन कर रहे थे। खूरी

श्री हजूर साहिब बोर्ड के संबंध में महाराष्ट्र सरकार का स्पष्टीकरण भ्रामक : धामी

अमृतसर। शिरोमणि गुरुद्वारा प्रबंधक कमेटी (एसजीपीसी) के अध्यक्ष एडवोकेट हरजिंदर सिंह धामी ने तख्त श्री हजूर साहिब प्रबंधन बोर्ड में सरकार की ओर से नामित सदस्यों को संख्या बढ़ाने की महाराष्ट्र सरकार की जिद को सिख भावनाओं की उपेक्षा करार दिया है।

धामी ने कहा कि सरकार का यह कहना तर्कसंगत नहीं है कि बोर्ड में केवल सिख सदस्यों को ही लिया जाएगा। उन्होंने महाराष्ट्र सरकार से सवाल किया कि जिन सिख संस्थाओं के सदस्य कम किए जा रहे हैं, क्या उनके द्वारा मनोनीत सदस्य सिख नहीं हैं? धामी ने कहा कि सरकार का स्पष्टीकरण केवल भ्रामक है, जबकि सच्चाई यह है कि सरकार गुरुद्वारे की व्यवस्था अपने हाथ में लेना चाहती है। संवाद

ESH PUBLIC WORKS DEPARTMENT

INVITATION FOR BID (IFB)

HPPWD Division Barsar on behalf of Governor of H.P. invited the tendering system from the eligible class of Contractors registered with the table.

	Estimate Cost	Starting date for downloading Bid	Earnest Money	Deadline for Submission of Bid.
nahtali road km. 0/0 e. Repair of profile cots etc in between 17-02 Time Limit-Six	3,13,08,932/-	16-02-2024 From 10.30A.M.	3,45,800/-	22-02-2024 Up to 10:30 A.M.
Barsar road km. 0/0 Repair of profile cor- etc. in between km. 02 Time Limit-Six	4,70,84,810/-	16-02-2024 From 10.30A.M.	5,00,000/-	22-02-2024 Up to 10:30 A.M.
Barsar road km. 0/0 repair of profile cor- etc. in between km. 02 Time Limit-Six	4,54,84,810/-	16-02-2024 From 10.30A.M.	4,87,400/-	22-02-2024 Up to 10:30 A.M.
era road km. 0/0 to R/Wall, P/L Cement ume pipe culvert at 14/500 Under Head ns Cost of Tender	3,30,57,567/-	16-02-2024 From 10.30A.M.	3,63,100/-	22-02-2024 Up to 10:30 A.M.
rari Tikkar, Sanglan 5 (Sh)-F.C. for 5/7 M.M/T, interlocking road signages and Nabard RIDF-XXIX m- 5000/-	3,76,11,261/-	16-02-2024 From 10.30A.M.	4,08,700/-	22-02-2024 Up to 10:30 A.M.
rari Tikkar, Sanglan 5 (Sh)-F.C. for 5/7 M.M/T, interlocking road signages and rder Nabard RIDF- r Form- 5000/-	4,53,43,240/-	16-02-2024 From 10.30A.M.	4,86,000/-	22-02-2024 Up to 10:30 A.M.
ding School at Am- l work, W.S. & S.I.) t of Tender Form-	15,23,94,842/-	16-02-2024 From 10.30A.M.	5,00,000/-	22-02-2024 Up to 10:30 A.M.
arding School at) building position, arvesting tank & Two year Cost of	7,66,33,985/-	16-02-2024 From 10.30A.M.	5,00,000/-	22-02-2024 Up to 10:30 A.M.
ra Tehsil Nadaun) Deposit work 1- 5000/-	1,24,50,000/-	16-02-2024 From 10.30A.M.	1,57,000/-	22-02-2024 Up to 10:30 A.M.
sidh road km. 27/0 d. CD. soiling, M/T 0 to 51/600) Time 30/-	19,56,84,000/-	16-02-2024 From 10.30A.M.	50,000/-	22-02-2024 Up to 10:30 A.M.
had on Badlitter to ridge ic both side imit-Nine Months	1,22,38,612/-	16-02-2024 From 10.30A.M.	1,54,900/-	22-02-2024 Up to 10:30 A.M.
liting of Healthlife r. Sec. School at g & Demolishing nit -1,2 & 3) Time 500/-	1,54,24,513/-	16-02-2024 From 10.30A.M.	1,86,800/-	22-02-2024 Up to 10:30 A.M.

1 to note other details of tenders from the department website

Executive Engineer,
HPPWD, Division Barsar
Distrit Hamirpur H.P Pin.174305
On behalf of Governor of Himachal Pradesh

प्रश्न-ए सार्वजनिक घोषणा

(इन्फोर्मेसी एंड बैकस्ट्री बोर्ड ऑफ इंडिया (इन्फोर्मेसी रेग्युलेशन प्रोसेस फार कांपोर्ट परसेन्ड) विनियम, 2016 के विनियम 6 के तहत)

गरीब नवाज होटल प्राइवेट लिमिटेड के क्रेडिटों के ध्यानार्थ हेतु :-

क्र.सं.	क्रेडिट डेब्टर का नाम	गरीब नवाज होटल प्राइवेट लिमिटेड
1	कांपोर्ट डेब्टर का नाम	गरीब नवाज होटल प्राइवेट लिमिटेड
2	कांपोर्ट डेब्टर के समावेशन की तिथि	07-11-2008
3	प्राधिकरण जिस के तहत कांपोर्ट डेब्टर समावेशित, पंजीकृत है	असोसेसी, चंडीगढ़
4	कांपोर्ट डेब्टर को कांपोर्ट पहचान संख्या / लिमिटेड लायबिलिटी आईडीटीकेकल संख्या	U01403CH2008PTC031426
5	कांपोर्ट डेब्टर के पंजीकृत कार्यालय एवं प्रिमीपल कार्यालय (घर ई) का पता	पंजी कार्यालय :- 29/7, औद्योगिक इप, कैच-1, चंडीगढ़
6	कांपोर्ट डेब्टर के समाेश में इन्फोर्मेसी शुरू होने की तिथि	09/02/2024
7	इन्फोर्मेसी रेग्युलेशन प्रक्रिया के चन्द होने की अनुमति तिथि	06/08/2024
8	अंतिम रेग्युलेशन प्रक्रियान्त के तौर पर काले कर रहे इन्फोर्मेसी प्रक्रियान्त का नाम एवं पंजीकरण संख्या	श्री जलेश कुमार घोवर, पंजी सं. IBBI/PA-001/IP-P00200/2017-2018/10390
9	अंतिम रेग्युलेशन प्रक्रियान्त का पता एवं ई-मेल, सोई के साथ पंजीकृत किये गये अनुसर	एफएसए-818, दूसरा तल, एन.ए.सी. मंताभागा, चंडीगढ़, 160101, ईमेल : jk.grover27@gmail.com
10	अंतिम रेग्युलेशन प्रक्रियान्त के साथ गवाचर के लिये प्रयोग किया जाने वाला फता एवं ईमेल	एफएसए-818, दूसरा तल, एन.ए.सी. मंताभागा, चंडीगढ़, 160101, ईमेल : garibnawaz.cirp@gmail.com
11	एवों को जमा करने हेतु अंतिम तिथि	23/02/2024
12	क्रेडिटों को गौणता, यदि है, अंतिम रेग्युलेशन प्रक्रियान्त द्वारा सुनिश्चित, धारा 21 की उप-धारा (दर)के कांपोर्ट (को)के तहत	गौण (घो) का नाम : जगु नहीं
13	एक एवों में क्रेडिटों के प्राधिकृत प्रतिनिधियों के तौर पर कार्य करने हेतु विनियम,इसेकेकेसी प्रक्रियान्तल के नाम (प्रत्येक एवों हेतु तीन नाम)	1. जगु नहीं 2. जगु नहीं 3. जगु नहीं
14	(ए) संबंधित प्रश्न एवं (बी) प्राधिकृत प्रतिनिधि के विवरण उपलब्ध है :-	(ए) वेब लिंक : https://ibbi.gov.in/en/home/downloads शीक पता: जगु नहीं

महाराष्ट्र सरकार द्वारा जारी है कि भारतीय नैशनल कामन्स लॉ ट्रिब्यूनल चंडीगढ़ सेच में बैजर्ज गरीब नवाज होटल प्राइवेट लिमिटेड का प्रति 09-फरवरी, 2024 को कांपोर्ट इन्फोर्मेसी रेग्युलेशन प्रोसेस को शुरू करने का आदेश दिया है। बैजर्ज गरीब नवाज होटल प्राइवेट लिमिटेड के क्रेडिटों को तहतला प्राइवेट सं. 10 के प्रति लिमिटेड तौर पर अंतिम रेग्युलेशन प्रक्रियान्त को 23 फरवरी, 2024 को या पहले करने प्रमाण सहीत करने एवों को जमा करने का आवाहन किया गया है।

वित्तीय क्रेडिटों अपने एवों के प्रमाणों को फेजल इलेक्ट्रॉनिक मोड तहत ही जमा करारो। अन्य सभी क्रेडिटों अपने एवों के प्रमाणों को स्वीकृत तौर पर, इलेक्ट्रॉनिक या इलेक्ट्रॉनिक मोड के माध्यम से जमा कर सकते हैं।

एवों के प्रमाणों को इन्फोर्मेसी एंड बैकस्ट्री बोर्ड ऑफ इंडिया (इन्फोर्मेसी रेग्युलेशन प्रोसेस फार कांपोर्ट परसेन्ड) विनियम, 2016 के क्वैटर-IV के अनुसार जमा करना होगा। क्रेडिटों प्राप्त अपने एवों के सम्बंध में तलतली प्रमाणों सहित जगु दाख प्रपत्र (नोट-1 में निर्दिष्ट) को भर कर जमा करना करारो।

नोट :- 1. प्रश्न बी : अंतिमला क्रेडिटों एवों हेतु (कॉमेन्स एवं कॉमेन्स को छोड़ कर) प्रश्न सी : वित्तीय क्रेडिटों एवों हेतु प्रश्न सीए : एक कालम में वित्तीय क्रेडिटों एवों हेतु प्रश्न सीी : कॉमेन्स एवं कॉमेन्स एवों हेतु प्रश्न डी : कॉमेन्स एवं कॉमेन्स के प्राधिकृत प्रतिनिधियों एवों हेतु प्रश्न एफ : वित्तीय क्रेडिटों एवं अंतिमला क्रेडिटों के अंतिम क्रेडिटों के एवों हेतु

कृपया एवों वाले कार्यालय में अपना सम्बंध विवरण दे, ताकि एवों के सम्बंध में किसी पृष्ठलाड को तुरन्त निपटाया जा सके।

एवों के तहत या गुप्तक करने वाले प्रमाणों को जमा करने से आप खंडित हो सकते हैं।

हस्ता/-
(जलेश कुमार घोवर)
अंतिम रेग्युलेशन प्रक्रियान्त
बैजर्ज गरीब नवाज होटल प्राइवेट लिमिटेड के नामले से
पंजी. सं. IBBI/PA-001/IP-P00200/2017-2018/10390
(एफएसए-25-10-2024 तक वैध है)
पंजीकृत पता: एफ.सी.ओ. सं. 818, दूसरा तल, एन.ए.सी. मंताभागा, चंडीगढ़-160101
संचार हेतु ईमेल : garibnawaz.cirp@gmail.com
आईबीबीआई के साथ पंजी. ईमेल jk.grover27@gmail.com
मिशन : चंडीगढ़
मि +91- 98759-21492, +91-92160-01808

Amar UJALA 11/02/24